

difficulties in regard to some provisions of the MCA including the clause dealing with termination of the contract prematurely by the Authority and variability of concession period. It is the endeavour of the Government to address various issues after due consultations with all concerned.

Construction of bypasses on various NHs in Assam

2860. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the list of projects taken up for construction of bypasses on various National Highways in Assam indicating the reasons for delay in commissioning the actual work and the target set for completion;

(b) the progress made "in chronological order" from the date of first proposal till end of May, 2009 on each of such by passes, year-wise;

(c) the total outlays, amount utilized during the Tenth Plan period and proposed for Eleventh Plan;

(d) whether Ministry has evaluated the actual causes of delay and evolved a mechanism to expedite the execution; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Guwahati Bypass on NH-37 under National Highways Development Project-I (NHDP-I) has been completed, For other bypasses taken up on various NHs of Assam, their status of completion and reasons for any delay has been mentioned in the statement (see below).

(c) No separate outlays are earmarked for the bypasses.

(d) and (e) Higher Officers of Ministry and National Highways Authority of India (NHAI) take review of the progress of bypasses from time to time and take remedial measures for expediting the progress.

Statement

Construction of bypasses on various NHs in Assam

Sl. No.	Name of bypass	Target date of completion	Reasons for delay
1	2	3	4
A NH(O)			
1	Karimganj	July, 2009	Delay due to Land Acquisition problems.
2	Kathakal	2002 (except for 2 ROBs)	Delay is due to Technical reasons.
B East - West Corridor under NHDP-II			
3	Baihata Chariali	December, 2010	Delay in handing over the land free of encumbrances.

1	2	3	4
4	Nagaon	March, 2010	Delay in handing over the land free of encumbrances.
5	Udharbondh	June, 2010	Delay in Land acquisition/ Reimbursement of compensation/ Court litigation, tree cutting, shifting of utilities and poor law and order.
6	Daboka	March, 2010	Delay in Land acquisition/compensation/ cutting of trees and shifting of utilities.
7	Maibong	December, 2010	Delay in handing over the land to NHAI by the State Government, tree cutting, shifting of utilities and poor law and order.
8	Lumding	December, 2010	Delay in Land acquisition/compensation, cutting of trees and shifting of utilities.
9	Lanka	September, 2010	Clearance from Ministry of Environment and Forest (MOEF) for Lumding Reserve Forest clearance awaited.
10	Mahour	December, 2010	Delay in Land acquisition/Reimbursement of compensation/court litigation. Clearance from MOEF for Borail Reserve Forest clearance awaited.
C 4-laning from near about Numaligarh to Bogibeel Bridge approach and Dibrugarh bypass under SARDP-NE			
11	Moran	March, 2012	No Delay
12	Dibrugarh	March, 2012	No Delay
D SARDP-NE Phase 'A'			
13	Tinsukia	March, 2011	No Delay
14	Mohanbari - Chabua - Makum - Doom Dooma	March, 2013	No Delay
15	Digboi - Margharita - Ledo	March, 2013	No Delay
16	Silchar	March, 2012	No Delay
17	Hailakandi	March, 2013	No Delay
18	Katlicherra	March, 2013	No Delay
19	Lala	March, 2010	No Delay